## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 393/2017 in C.P. (I.B) No. 19/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

Name of the Company:

Anshuman Chaturvedi, RP

IDBI Bank Ltd. & Ors.

Section of the Companies Act:

Section 12 of the Insolvency and Bankruptcy

Code, 2016

SIGNATURE DESIGNATION REPRESENTATION S.NO. NAME (CAPITAL LETTERS)

1. AKSHAT KHARE Advocate

Applicant R.P

2. SAURABH N. SOPARKAR

Senior Advocate

MONAAL J. DAVAWALA

Advocate

ADITYA KRISHNAMURTHY

Advocate

No. 8

## ORDER

Learned Advocate Mr. Akshat Khare i/b Moson Le Exparts present for Applicant. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Monaal Davawala with Learned Advocate Mr. Aditya Krishnamurthy present for Respondent no. 8 in IA 393/2017. None present for other Respondents.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent. -

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of December, 2017.